

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 2883

TO BE ANSWERED ON FRIDAY, AUGUST 03, 2018 / SHRAVANA 12, 1940 (SAKA)

STRATEGIC INVESTMENT FUND UNDER NIIF

2883: SHRI SUMAN BALKA:

Will the Minister of **FINANCE** be pleased to state:

- (a) whether the Government is planning to set up a fund under the National Investment and Infrastructure Fund (NIIF) dedicated for strategic investments, if so, the details thereof;
- (b) whether the NIIF plans to raise Rs. 8,000 crore from various sources to fund projects worth Rs. 16,000 crore for the current fiscal, if so, the details thereof;
- (c) whether an India-UK Green Growth Equity Fund (GGEF) is also being set up under the fund to funds vertical of NIIF and to anchor commitments of GBP 120 million each from Government of India through NIIF and Government of UK; and
- (d) if so, the details thereof along with time frame given to establish the fund?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PON. RADHAKRISHNAN)

(a) As on date, three funds have been established under the NIIF platform and registered with SEBI as Category II Alternative Investment Funds and National Investment and Infrastructure Fund II (“Strategic Fund”) is one of those three funds. The other two funds are National Investment and Infrastructure Fund (or Master Fund) and NIIF Fund of Funds – I.

The objective of National Investment and Infrastructure Fund II (“Strategic Fund”) is to invest largely in equity and equity-linked instruments. The Strategic Fund will focus on greenfield and brownfield investments in the core infrastructure sectors.

(b): The NIIF Funds work on a model whereby equity participation from strategic partners (including overseas sovereign / quasi-sovereign / multilateral / bilateral investors) is invited, alongside Government’s contribution. Government’s contribution / share in the corpus will be 49% in each entity set up as an AIF and will neither be increased beyond, nor allowed to fall below 49%. The whole of 49% would be contributed by the Government of India directly.

(c) to (d): NIIF Fund of Funds-I's first investment has been in the Green Growth Equity Fund (GGEF). Department for International Development (DFID), an arm of the UK government, has committed to invest GBP 120 million (equivalent to INR 1,080 crore) in GGEF and NIIF Fund of Funds-I also committed to invest an equivalent amount.

TO BE ANSWERED ON FRIDAY, AUGUST 07, 2015 (SIR/KA/7/1/1940 (2A))

STRATEGIC INVESTMENT FUND UNDER NIIF

1883: श्री सुभाष बाला:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is planning to set up a fund under the National Investment and Infrastructure Fund (NIIF) dedicated for strategic investments, if so, the details thereof;
- (b) whether the NIIF plans to raise Rs. 8,000 crore from various sources to fund projects worth Rs. 16,000 crore for the current fiscal, if so, the details thereof;
- (c) whether an India-Green Growth Equity Fund (GGEF) is also being set up under the fund to funds vertical of NIIF and to anchor commitments of 120 billion each from Government of India through NIIF and Government of UK, and
- (d) if so, the details thereof along with time frame given to establish the fund?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(श्री सुभाष बाला)

(a) As on date, three funds have been established under the NIIF platform and registered with SEBI as Category II Alternative Investment Funds and National Investment and Infrastructure Fund II ("Strategic Fund") is one of these three funds. The other two funds are National Investment and Infrastructure Fund (or Master Fund) and NIIF Fund of Funds - I.

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(b) The NIIF Funds work on a model whereby equity participation from strategic partners (including overseas sovereign / quasi-sovereign / multilateral / bilateral investors) is invited alongside Government's contribution. Government's contribution (share in the corpus) will be 49% in each entity set up as an AIF and will neither be increased / reduced nor allowed to fall below 49%. The whole of 49% would be contributed by the Government of India directly.